

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO. 48/2000

Sub: Transmission tariff for 400 kV Bongaigaon-Malda transmission line between Eastern and North-eastern Regions.

Date of hearing : 29.7.2008

Coram : Dr. Pramod Deo, Chairperson
Shri Bhanu Bhushan, Member, and
Shri R.Krishnamoorthy, Member

Petitioner : Power Grid Corporation of India Ltd., Gurgaon

Respondents : Assam State Electricity Board, Guwahati
Meghalaya State Electricity Board, Shillong
Government of Arunachal Pradesh, Itanagar
Power and Electricity Department, Govt. of Mizoram,
Aizwal
Electricity Department, Govt. of Manipur, Imphal
Department of Power, Govt. of Nagaland , Kohima
Department of Power, Govt. of Tripura, Agartala
Bihar State Electricity Board, Patna
West Bengal State Electricity Board, Kolkata
Grid Corporation of Orissa Ltd, Bhubaneswar
Damodar Valley Corporation, Kolkata
Power Deptt., Govt. of Sikkim, Gangtok
Jharkhand State Electricity Board, Ranchi

Parties present : Shri P.C.Pankaj, ED, PGCIL
Shri U.K.Tyagi, PGCIL
Shri B.C..Pant, PGCIL
Shri A.K.Nagpal, PGCIL
Shri C.Kannan, PGCIL
Shri R.B.Sharma, Advocate, BSEB
Shri A.K.Bora, ASEB
Shri H.M.Sharma, ASEB
Shri M.Debbarna, TSECL
Shri A.Das, TSECL

The Commission by its order dated 9.6.2008 had directed the petitioner to serve copy of the calculations filed under its letter dated 13.5.2008 on the respondents who were to file their replies with a copy to the petitioner.

2. Learned counsel for Bihar State Electricity Board (BSEB) submitted that it had filed reply under letter dated 22.7.2008, received in the Commission's office on 25.7.2008. The representative of the petitioner stated that it had not received reply of BSEB and requested for short adjournment to enable the petitioner to file its rejoinder to the reply of BSEB.

3. Request made by the representative of the petitioner was allowed. The respondent, BSEB was directed to serve copy of its reply on the petitioner, who may file its rejoinder by 25.8.2008.

4. The petition will be listed on 9.9.2008 for further directions.

Sd/-
(K.S.Dhingra)
Chief (Legal)